Annexure-7 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Jyoti Power Corporation Private Limited; Date of commencement of CIRP: 05.02.2020
NCLT order C. P. (I.B) No. 345/7/NCLT/AHM/2018 dated 05.02.2020
List of creditors as on: 14.10.2021

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of Income-Tax	20.03.2020	12680855	12680855	Section 5(21) IBC, 2016	None	None	No	NA	0	0	0	0	
2	The Assistant Commissioner of State Tax	31.08.2020	607669040	562303758	Section 5(21) IBC, 2016	None	None	No	NA	0	0	0	0	
			620349895	**574984613**										